GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1093 ANSWERED ON:04.03.2013 INCENTIVES TO TEXTILES INDUSTRY Dhurve Jyoti

Will the Minister of TEXTILES be pleased to state:

- (a) the details of the incentives given to textiles industry, State-wise; and
- (b) the number of persons benefited from such incentives including Scheduled Castes/Scheduled Tribes in Gujarat and Madhya Pradesh?

Answer

(MINISTER OF TEXTILES) (SHRI ANAND SHARMA)

(a): Government has provided various incentives to textile industry through schemes (i)Technology Upgradation Fund Scheme (TUFS)(ii) Group Workshed Scheme(iii) Integrated Skill Development Scheme (ISDS)(iv) Catalytic Development Programme (CDP) for Silk(v) Integrated Handlooms Development Scheme (IHDS) for Handlooms.

In the Handloom sector, Government is providing Marketing Incentive @ 10% to be shared equally between State Government and the Central Government on the average sales of last three years. Government is also providing 10% price subsidy on cotton and silk yarn input material. To provide access to the subsidized credit through bank the Government has approved Weavers Credit Cards wherein margin money @ Rs. 4,200 per weaver and interest subvention @ 3% for three years is being given. The above benefits are being extended to all handloom weavers including the weavers from Scheduled Castes and Scheduled Tribes.

In the Budget 2013-14, Government has announced Working capital and term loans at a concessional interest of 6 per cent to Handloom sector.

The details of incentives/subsidies given to textiles industry, State-wise including Gujarat and Madhya Pradesh are given below:

- (i) The details of subsidy released under Modified TUFS through lending agencies during last five years State-wise is given in Annexure-I. Under Restructured Technology Upgradation Fund Scheme (RTUFS) as on 20.02.2013, subsidy amount of Rs. 373.55 crores was released through the various lending agencies during the year 2012-13 to 3131 cases. The State-wise details is not available.
- (ii) The details of the incentives given to textile industry under 20% MMS-TUFS to SSI powerloom units during last three years Statewise through office of Textile Commissioner is given in Annexure-II.
- (iii) The details of the incentives given under 15% MMS (Margin Money Subsidy) -TUFS provided to SSI powerloom units during last three years State-wise through office of Textile Commissioner Annexure-III.
- (iv) The details of subsidy provided under Group Workshed Scheme during last three years State-wise is at Annexure-IV.
- (v) The details of funds released under CDP by Central Silk Board during the last three years is given in Annexure-V.
- (vi) In the Handloom sector, the details of incentives given under Marketing component of Integrated Handlooms Development Scheme (IHDS) during the year 2011-12 and 2012-13 are given in Annexure-VI. The details of issuance of Weavers' Credit Card and sanctions of loan as on 18.02.2013 State-wise are given in Annexure-VIII. The details of yarn supply under 10% price subsidy on Yarn Component as on 15.02.2013 State-wise is given in Annexure-VIII.
- (b): Government provides incentives to Textile units and not to individual persons. However, in the Silk sector, 16,083 persons, including 1611 (SC) and 839 (ST), were benefitted during the XI plan period under CDP scheme in the State of Madhya Pradesh. The State of Gujarat has not availed/proposed any support from Central Silk Board under the above said scheme during the XI Plan period.